

## Declaration of Assets and Liabilities

Year 2025-26

I **RAJIB KUMAR SINGH**, son of **SHRI. YOGESH CHANDRA SINGH**, aged **50** years,

belonging to **Administrative Cadre, Bihar Legislative Assembly Secretariat** and presently

working as **Assistant Section Officer** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse name (s) PRITI KUMARI (Wife)	Dependant-1 Ishani Singh	Dependant-2 Darsh
(i)	Cash	24,000/-	31000/-	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SAVING A/C RS 1,40,600/-  UCO BANK SAVING A/C- RS 65,000/-	RS 65,000/- IN SAVING	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C Policy No.- 513762741-Rs. 2733/- Hly L.I.C Policy No. 828977004 Rs.-29661/- Yearly L.I.C Policy No.- 826359844 Rs.-31974/- Yearly	L.I.C Policy No. - 847655341 Rs.-11672/- Yearly L.I.C Policy No.- 519387740 Rs.-6005/- Yearly	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Bajaj Discover BR- 01AT-0995 Hero Glamour JH-17N- 8220	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold- 40gm	Gold-255 gm Silver-800 gm	Gold-28 gm Silver-250gm	Gold-10 gm Silver- 200gm
(vii)	Other assets, such as values of claims / interests	Furniture , TV, Mobile, others	Mobile	Laptop.	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse name (s) <b>PRITI KUMARI (Wife)</b>	Dependant-1 <b>Ishani Singh</b>	Dependant-2 <b>Darsh</b>
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	residential Building Mauja- Ghasiya, 313 Khata-04/15, Plot395/295, 2.63 Decimal	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	<b>Apartment- flat no 512 'A' sri ram govind enclave, karodichak, (1650sq feet)</b>	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>
(v)	Others (such as interest in property)	Share in Ancestral Property as per HUF (Till date share is not defined)	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount(Rs.) outstanding as on 13.02.2026
(a)	(i) Loans from Banks	Housing Loan from SBI	42,35,740/-
	(ii) Loans from financial institutions	<b>NIL</b>	<b>NIL</b>

*Rajib Kumar Singh*

	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment year 2025-2026 PAN No- DELPS1923G	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

**C. Personal Detail**

GPF No :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature *Rajib Kumar Singh*

Name of Employee: Rajib Kumar Singh

Place: Patna.

Designation: Assistant Section Officer

Date: 13.02.2026

Department: Bihar Legislative Assembly, Patna

*Rajib Kumar Singh* 13.02.26